

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 41848/2024

[Arising out of impugned final judgment and order dated 27-03-2024 in DBCWP No. 4468/2024 passed by the High Court of Judicature for Rajasthan at Jaipur]

STATE OF RAJASTHAN & ORS.

Petitioner(s)

VERSUS

DR. SITA RAM SHARMA & ORS.

Respondent(s)

IA No. 20620/2025 - CONDONATION OF DELAY IN FILING

IA No. 20626/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 20624/2025 - EXEMPTION FROM FILING O.T.

WITH

Diary No(s). 41849/2024 (XV)

IA No. 23617/2025 - CONDONATION OF DELAY IN FILING

IA No. 23622/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 23619/2025 - EXEMPTION FROM FILING O.T.

Date : 07-02-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) :Mr. Shiv Mangal Sharma, A.A.G.

Mr. Amogh Bansal, Adv.

Ms. Nidhi Jaswal, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

List alongwith SLP(C)No.27443/2024

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)